

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL SOUTHERN  
ZONE, CHENNAI**

In Original Application No. 232 of 2021 (SZ) &

(Earlier O.A No. 296 of 2021 (PB))

IN THE MATTER OF

Sri. Nakka Papa Rao

...Applicant (s)

Versus

Special Chief Secretary to Govt. of Andhra Pradesh,  
Department of Environment Forest, Science and  
Technology and others

... Respondent (S)

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Date: 11.01.2021.  
Srikakulam.

**REPORT OF JOINT COMMITTEE IN THE MATTER OF ON O.A No.232 OF 2021 (SZ) (EARLIER O.A NO. 296 OF 2021 (PB)) SUBMITTED TO THE HON'BLE NATIONAL GREEN TRIBUNAL, SOTHERN ZONE, CHENNAI ON M/s. MANIKANTA PAPER PRODUCTS, R.SY.NO.130/18P, MAIN ROAD, BODDAM (V), RAJAM (M), SRIKAKULAM DISTRICT.**

**Preamble:**

Hon'ble National Green Tribunal (NGT), New Delhi registered O.A No. 296 of 2021 based on a complaint received by email from Sri Nakka Papparao, Srikakulam District. The complaint is against operation of M/s. Manikanta Paper Products at Boddam (V), Rajam (M), Srikakulam District in violation of environmental norms. The Hon'ble NGT, New Delhi in its order 10.11.2021, appointed a joint committee of state PCB and District Magistrate, Srikakulam to look into the grievance and take remedial action in accordance with law. The joint committee may visit the site and interact with the stake holders. A factual and action taken report may be furnished within two months before Southern Bench of NGT at Chennai. The case is listed for further consideration before the Southern Bench at Chennai on 15.02.2022.

The Hon'ble NGT, Southern Zone, Chennai in its order dt. 26.11.2021 in O.A. No. 232 of 2021(SZ) in E.A O.A No 296 of 2021(PB), instructed that the committee is appointed by the Principal Bench of National Green Tribunal is directed to submit the report to this Tribunal (Southern Zone) on or before **17.01.2022** by e-filing in the form of searchable PDF/OCR supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per rules.

**Observation of research coordinator as per Rule 9, form4 of NGT Act,2010 letter petition (Regn No.2326/LP/2021) Dtaed.27.02.2021.**

**The Research coordinator (NGT)** identified violation of environmental norms by Sri. Manikanta Paper products industry located in the mid of Boddam village. The residents of mukkala street Boddam village rajam Mandal, Srikakulam District, Andhra Pradesh, causing health hazards due to release of pollutants, noise and smell. Air pollution during the night causing breathing problem/ respiratory problem.

**Significance:** paper industry is a Red category industry. The industry requires to meet prescribed standards for industrial waste water discharge, air, noise and odour pollution. Compensation maybe imposed for non- compliance of environmental norms of red category industries and hazardous waste management Rule, 2016, EPA, 1986.

**Constitution of Joint Committee:**

As per the Hon'ble NGT orders, the Member Secretary, A.P. Pollution Control Board nominated the Environmental Engineer, Regional Office, Srikakulam to represent APPCB in Joint Committee. The District Collector, Srikakulam nominated the Joint Collector (AW) as a committee member on behalf of the District Collector to visit the site and interact with stake holders and to submit factual and action taken report to Hon'ble NGT. The Collector &

District Magistrate also issued another proceeding to the Revenue Divisional Officer and Sub Divisional Magistrate, Palakonda, Srikakulam appointed as inspecting Officer along with the joint committee vide Proceedings Rc.No.2273/2018/H3 Dt.22.12.2021.

**Back ground the complaint:**

A.P. Pollution Control Board received complaint through Spandana (Grievance cell of AP) from District Collector, Srikakulam which was filed by Sri Nakka Papparao, Boddam (V), Rajam(M), Srikakulam District regarding noise and smell nuisance during operation of M/s. Manikanta Paper Products, Boddam (V), Rajam (M), Srikakulam District to the surrounding residents (**Annexure-I**) . The same complaint was forwarded to the local administration i.e., Tahsildar, Rajam, MPDO, Rajam, Village Secretary, Boddam (V) to take necessary action against the unit under Cr.PC.133 as it is a tiny unit (**Annexure-II**). The A.P Pollution Control Board, Regional Office, Srikakulam also issued notice to the unit (**Annexure-III**).

**Site Visit by the committee:**

The Joint committee members consisting of the Joint Collector, Srikakulam, Revenue Divisional Officer, Palakonda Division, Srikakulam District and the Environmental Engineer, AP Pollution Control Board, Regional Office, Srikakulam visited the site on 29.12.2021 along with the other District Officials as follows:

S.No	Joint committee members
1.	Sri. R.Sreeramulu Naidu, Joint Collector (A&W), Srikakulam District.
2.	Sri. TVSG Kumar, Revenue Divisional Officer, Palakonda Division, Srikakulam District.
3.	Sri. S. Shankar Naik, Environmental Engineer, A.P. Pollution Control Board, Regional Office, Srikakulam District.

**Other District Officers visited along the committee:**

S.No	Name of the officer and Department
1.	Sri. J.Uma Maheswara Rao, General Manager(I/c), District Industries Center, Srikakulam District.
2.	Sri. GVVS Narayana, Deputy Chief Inspector of factories, Factories Department, Srikakulam District.

3.	Sri. P.Venu Gopal Rao, Tahsildar, Rajam Mandal, Srikakulam District..
4.	Sri. Sh.Sankara Rao, Mandal Parishad Development Officer, Rajam Mandal, Srikakulam District.
5.	Sri. Y. Eswarao Rao, Village Secretary, Boddam (V), Rajam Mandal, Srikakulam District.

During the inspection following representatives of the industry and complainants were present:

**Industry representatives:**

S.No	Name of the industry representative
1	Smt. V. Haritha, owner
2	Sri. V. R. Mahesh, manager
3	Sri. Y. Siva Shankar, operator
4	Sri. D. Rama Krishna, worker
5	Sri. G. Laxmi, worker
6	Sri. P. Lakshmi, worker

**Complainants attended during visit of committee:**

S.No	Name of the complainant
1.	N.Papa Rao, Boddam Villager
2.	B Sekhar, Boddam Villager
3.	B Shyam , Boddam Villager
4.	M Ravi, Boddam Villager
5.	N Kumari, Boddam Villager

**Details of the industry:**

1.	Name and Address of the industry	M/s. Manikanta Paper Products, R.St.No.130/18P, Main Road, Boddam (V), Rajam (M), Srikakulam District.
2.	Line of activity	Paper plates (Present activity)
3.	Category of the industry as per revised CPCB classification of Industrial sectors dt.29.02.2016.	<b>Green category – Sl.No.25</b> Insulation and other coated papers (excluding paper or pipe manufacturing)

4.	Date of commissioning of the industry	The management informed that the unit was established in the year'1980 for Rice Milling, later converted to plastic unit and flour mill and chilli grinder machinery in the year'2003 . As the activity was not viable, the proponent further converted the unit to manufacture paper plates (dry process) in the year October, 2017.
5.	Latitude & Longitude and google image	18°24'22.9"N 83°37'47.2"E 
6.	Total are of the site	418.18 sq.mts
7.	Built up area	278.7 sq.mts
8.	Capital cost of the unit	Rs.17.50 Lakhs
9.	Surroundings of the industry	East: Residential houses West: Residential houses North: Residential houses South: Road followed by residential houses. Proponent's residential house located in the first floor of the unit.
10.	Product & By- Product	Paper plates-20,000 Nos. /day
11.	Raw materials used	Kraft paper- 1 TPD (4 roles) Polypropylene film- 25kg/day Polyvinyl alcohol- 5 kg/day Starch (Pre-gelatinized)- 60 kg/day
12.	Total connected Load	49.83HP
13.	List of machinery in the unit	Lamination machines -2Nos. -2x1.5 HP =3 HP Corrugation machine with heaters - 1No.-3 HP Heaters - 3x1.5 HP =4.5 HP Glue Mixers - 2Nos.-2x2 HP =4HP Online pasting with cutting machine - 1 No-3 HP Heaters-2x1 HP =2HP Plate moulds - 4 Nos. - 4x1.5 HP =6HP
14.	Process Description	Kraft paper roles received from pulp and paper units. Laminating Kraft paper with Polypropylene film by using Polyvinyl alcohol as adhesive.

		Kraft paper corrugated with two sheets by applying glue and electrical heat treatment given the paper to make soft and pliable for uniform flutings and set adhesives quickly, then gluing the corrugated side by a pasting machine and adding the laminated sheet on top. Cutting the sheet into required sizes and punching in paper plate moulds as per customer requirements.
15.	Source of water pollution	Nil. No water is used in unit operations. It is a dry process unit.
16.	Source of Air pollution	There is no major source of air pollution from the unit, however, the moisture from Kraft paper(recycled paper) while heating the sheets for attachment is liberating fumes is causing odour nuisance to the surrounding area.

During the Committee visit the residents/ complainants surrounded by the unit have submitted a representation to redress the following grievances is enclosed as **annexure-IV**:

1. They requested to reduce smell and noise nuisance from the unit, unit is in operation from 9:00AM to 6:30PM, which are health hazards to the surrounding residents.
2. They questioned the management for changing the activity from plastic unit to paper plates producing unit.
3. They also represented that additional land procured for construction of house however, the proponent established paper plates unit and thereby blocked drainage and road facilities to their houses.

**Industry response on residents grievance:**

1. The management of the unit vide email dt.01.01.2022 submitted that they will arrange chimney at machinery area such way that the smell will be exhausted. Also they will arrange sound absorption panels to reduce the sound which are generated during machinery operations.
2. It was informed that earlier they used to produce plastic cans which were used to pump the water from the ground wells. Now, most of the villagers are using borewell and hence there is no business for the product. Hence, removed the machinery of plastic unit and installed eco friendly paper plate business.
3. The management informed that, the drainage has to be arranged by the gram panchayat, they provided 10 ft land for movement of residents towards north side. They also informed that they requested Gram panchayat to conduct survey and to verify the facts. Enclosed as **annexure- V**.

### **Joint Committee remarks:**

1. The unit is located in residential area and established under Prime Minister's Employment Generation Program (PMEGP) by women entrepreneur financed by Khadi and Village Industries Commission (KVIC) in the year'2017. This is a micro small scale unit with the capital investment of Rs.17.50 Lakhs and manufacturing paper plates as per the report of General Manager, District Industries Centre, Srikakulam vide report dt.01.01.2022 is enclosed as **annexure-VI**.
2. As per the CPCB revised Classification of industrial sectors, Insulation and other coated papers (excluding paper or pipe manufacturing) is categorized as **Green category industry**. As per the Research coordinator (NGT) identification, this unit is **not covered under Red category industry**. There No sources for waste water generation from the process, it is a dry process.
3. The unit has obtained license from the Department of Factories vide R.Dis.No.A1/615/2017, dt.06.04.2017, report of the Deputy Chief Inspector of Factories, Srikakulam is enclosed as a **Annexure-VII**. The unit also obtained approval from Gram Panchayat for establishment of paper plates unit in the year' 2017.
4. The committee observed the fumes generation while heating the corrugated paper for attachment of the sheet, which is accumulating with the roofed shed, for which the unit provided exhaust fans towards west side is causing impact the residents living in the area.
5. The industry is not using hazardous chemicals being used in the premises. The raw materials i.e., 1) Kraft paper 2) Polypropylene film 3) Polyvinyl alcohol as adhesive 4) Starch are being used in the process. 3 fire extinguishers were provided in the premises, but details of filling and refilling date were not marked.
6. Paper plate cutting edges generated is being stored in a shed and disposed to paper recyclers.
7. The unit is also generating noise while cutting the sheet and punching the paper plates. During the visit, noise levels were monitored at a distance of 5mts away from the unit in all directions in the presence of complainant and industry representative, report attached as **annexure –VIII**.

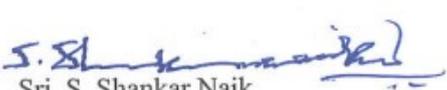
### **Remedial measures suggested by the Joint Committee:**

1. The management of the unit instructed to provide hood over the corrugation heating machine for extraction of fumes and duct shall be provided with scrubbing system and proper height of stack for dispersion of fumes.
2. The management was instructed to remove the exhaust fans provided towards west side which are causing smell nuisance to the residents.

3. The management was instructed to provide acoustic chambers for noise generating machine i.e., for sheeting cutting and paper plate punching machine.
4. The management was instructed provide toilet facilities for use of workers working in the unit.
5. The management was instructed not to cause noise and smell nuisance to the surrounding residents and directed to take all preventive measures.

  
Sri. R. Sreeramulu Naidu,  
Joint Collector (A&W),  
Srikakulam District

  
Sri. TVSG Kumar,  
Revenue Divisional Officer,  
Palakonda Division, Srikakulam  
District.

  
Sri. S. Shankar Naik,  
Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office, Srikakulam

**Photographs:**





Item No.03:

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 232 of 2021 (SZ)

(Earlier O.A. No. 296 of 2021 (PB))

(Through Video Conference)

IN THE MATTER OF:

Nakka Paparao

...Applicant(s)

Versus

Special Chief Secretary to Govt. of Andhra Pradesh,  
Department of Environment, Forests Science and  
Technology and others.

...Respondent(s)

Date of hearing: 26.11.2021.

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE DR. K. SATYAGOPAL, EXPERT MEMBER

For Applicant(s):

None.

For Respondent(s):

Mrs. Maduri Donti Reddy for R1 to R4

ORDER

1. The above has been Suo-Motu registered by the Hon'ble Principal Bench of National Green Tribunal, on the basis of the letter petition received, alleging that the M/s. Manikanta Paper Product Industry at Boddam Village, Rajam Mandal, Srikakulam District of Andhra Pradesh is operating in violation of the environmental norms and on account of their illegal operation,

pollution viz. noise, air and water is being caused affecting the health of the people.

2. In order to ascertain the genuineness of the allegations made in the application, the Principal Bench of National Green Tribunal had constituted a Joint Committee with State Pollution Control Board and the District Collector, Srikakulam District to look into the grievance and to take remedial measures and submit the report.
3. The Joint Committee was directed to inspect the site be interacting with the stake holders before submitting the report and they are directed to submit the report to this Tribunal (SZ) within a period of two months and posted the case to be called on 15.02.2022 and transferred the case to this Bench for consideration. That is how the case has been taken to today to appraise the transfer of the case and also renumbering of the case to the parties to the proceedings.
4. Respondents 1 to 4 appeared through standing counsel.
5. Issue notice to the 5<sup>th</sup> respondent by Registered Post with Acknowledgment due and also by e-mail immediately along with the copy of the order passed by Principal Bench of this Tribunal and the letter petition received along with the order to be passed today by this Tribunal, as this Tribunal intend to advance the hearing and post the case to a near date than 13.02.2022 as fixed by the Principal Bench of National Green Tribunal.

6. The committee is appointed by the Principal Bench of National Green Tribunal is directed to submit the report to this Tribunal on or before **17.01.2022**. by e-filing in the form of searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per rules.

7. The Registry is directed to communicate this order to the members of the committee and also to the official respondents through e-mail immediately, so as to enable them to comply with the direction.

8. The Registry is directed to communicate this order to the applicant as well,

9. For appearance of 5<sup>th</sup> respondent, completion of pleadings and also for consideration of report, post on **17.01.2022**.



.....J.M.  
(Justice K. Ramakrishnan)

Sd/-

.....E.M.  
(Dr. K. Satyagopal)

O. A. No.232/2021, (SZ)  
(Earlier O.A. No.296of 2021(PB))  
26.11.2021,Sr.

ధరఖాస్తు



శ్రీమంతుల జిల్లా  
 డిప్యూటీ కలెక్టర్ గారికి  
 సమస్య రిపోర్ట్  
 ప్రాయశ్చిత్తం.

విమానము మాది యొద్దం గ్రామం, రాజాం మాడలం  
 త్రోవమీదం జిల్లాలో నివసిస్తున్నాము. ఈయిత  
 యొద్దం గ్రామంలో మొదలై వాని ద్వారా జరిగి పేపరు  
 ప్లట్టు తేయాలి పరిశ్రమ ఉన్నది. ఈయిత పూర్వ  
 క్రి వేపరు ప్లట్టు పరిశ్రమను చదులు జరిగిం  
 తేయాలి పరిశ్రమ ఉండేది. ఈయిత దాని వల్ల మూల  
 ఎటువంటి ఇబ్బంది ఉండేది కాదు. ఇప్పుడు దాని  
 చదులు పేపరు ప్లట్టు పరిశ్రమను పట్టడం జరిగింది  
 దాని వల్ల దాని చుట్టూ ప్రక్కల నివాసితులకు  
 క్రి పరిశ్రమ వల్ల వస్తున్న విషయాలను మూల  
 మరియు వల్ల చూడవలసికి గురవుచున్నాము.  
 కావున ఈ విషయం మీ పరిగిన తరఫున చర్యలు  
 తీసుకోవలసినదిగి కోరుచున్నాము. ఈ విషయం కి  
 పరిశ్రమను కిరికి చూడం మూలము వలసినదిగి  
 మేనాది. ఈ విషయాలను పరిగిన చర్యలు తీసుకోవలసినది  
 మేనా దురుదయపూర్వకంగా కోరుచున్నాము.

H

ఇట్లు  
 1. సర్కారు పాపాపాపా

శ్రీ. ఎలలం నా-~~...~~ 8. చూపే  
సక. కుమారి

7) కుమారి  
8) కుమారి

9) M. Ravi

10) M. Ravi

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17) M. Ravi

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19) M. Ravi

20) M. Ravi

21) M. Ravi

22) N. Hari Babu

23) B. Prasad

24) P. Ravi

25) P. Ravi

26) P. Ravi

27) B. Ravi





ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, SRIKAKULAM

Plot No.32, D. No. 16-13-25, 2<sup>nd</sup> Cross Road, Punushotham Naga  
Gujarathipeeta Village, Srikakulam - 532005.  
Tel Ph. No. 08942-295090, Email : roskm-ee1@appcb.gov

Lr. No.104/PCB/ROSKLM/Comp/2020- 510

Date. 20.11.2020.

- Sub: APPCB-RO-Srikakulam - M/s. Manikanta Paper Products, R.Sy.No.130/18P, Main Road, Boddam (V), Rajam (M), Srikakulam District - Complaint received by DRO, Collector Office, Srikakulam filed by Residents of Mokalla Street, Boddam Village, Rajam (M), Srikakulam District - Forwarded with a request to initiate action against the Paper plate industry - Regarding.
- Ref: 1. Complaint received through Spandana - CMO call center on 10.10.2020.  
2. T.O letter No. 01/APPCB/ROSKLM/Comp/2020-463, dt.14.10.2020.  
3. Complaint received by DRO, Collector Office, Srikakulam to this office on 16.11.2020.  
4. Officials of PCB inspected the unit on 17.11.2020.

\*\*\*\*\*  
It is to inform that Vide reference 1<sup>st</sup> cited, the Board is received complaint through Spandana-CMO call center. Vide reference 2<sup>nd</sup> cited, this office addressed a letter to the Village Secretary, Boddam (V) with a request to take necessary action against the paper plates unit under nuisance to the surrounding residential houses vide letter dt.14.10.2020 and action taken report may be communicated to this office. But no action taken report is received.

Vide reference 3<sup>rd</sup> cited, this office again received complaint through DRO, Collector Office, Srikakulam filed by Residents of Mokalla Street, Boddam Village, Rajam (M), Srikakulam District against to M/s. Manikanta Paper Products, R.Sy.No.130/18P, Main Road, Boddam (V), Rajam (M), Srikakulam District for causing nuisance to the surrounding residents (copy enclosed). In this regard, the Board Officials visited the area and its surroundings on 17.11.2020 and observed that 1) The industry was in operation and located in residential area and manufacturing paper plates. 2) It was observed that the industry is causing sound pollution during the operation. 3) The unit has stored huge quantity of paper waste after processing of the paper plates in the unit premises. 4) During the inquiry, the complainants informed that they are facing lot of noise nuisance during operation of the industry there by causing health problems and requested to shift the unit from residential area.

In view of the above, the Village Secretary, Boddam (V) is once again requested to take necessary action against the complaint under 133 of Cr.P.C under nuisance for causing noise nuisance to the surrounding residents. The action taken report may be communicated to this office and also the Collectorate, Srikakulam.

  
ENVIRONMENTAL ENGINEER

To  
The Village Secretary,  
Boddam (V), Rajam (M),  
Srikakulam District.

Encl: As above

- Copy submitted to the District Collector, Srikakulam for kind information.



ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, SRIKAKULAM

Plot No.32, D. No. 16-13-25, 2<sup>nd</sup> Cross Road, Purushotham Nagar Colony,  
Gujarathipeta Village, Srikakulam - 532005.  
Tel Ph. No: 08942-295090, Email: roskm-ee1@appcb.gov.in

Lr.No.01/PCB/RO-SKLM/Comp/2021- 64/

Dated:22.03.2021.

To

The Collector & District Megistrate,  
Srikakulam District.

Sir,

Sub: APPCB- RO - SKLM - Media report appeared in Andhra Jyoyhi daily against M/s. Manikanta Paper Products, Sy.No.130/18P, Main road, Boddam (V), Rajam (M), Srikakulam District - Report -Submitted -Reg.

- Ref: 1) Complaint received from collector's Office, Srikakulam through Whatsapp on 19.03.2021.  
2) T.O Lr.No.104/PCB/ROSCLM/Comp/2020-510, Dt.14.10.2020 & 20.11.2020 to Village Secretary, Boddam (V), Rajam (M), Srikakulam District.  
3) Inspection of Board Officials on 20.03.2021.

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With reference to the above, it is to submit that news item was published in Andhra Jyothi daily with a caption "Parishrama Niryahana pai Aandolana" on 13.03.2021. As per the instructions of the District Collector, Srikakulam, the AEE and Analyst of this office attended the complaint on 20.03.2021 and inspected M/s. Manikanta Paper Products, Sy.No.130/18P, Main road, Boddam (V), Rajam (M), Srikakulam District. The unit is manufacturing paper plates by using Kraft Paper as raw material. Details are reported as follows:

1. As per the CPCB revised Classification of industrial sectors paper products is categorized as **Green category** industry. This unit is not using any kind of water in the process and no waste water generated from the unit.
2. Previously the Board is in receipt of complaint through Spandana - CMQ call center on 10.10.2020 and from DRO, Collector Office, Srikakulam on 16.11.2020. Based on the complaint the Board Officials inspected the unit and its surroundings on 17.11.2020 and observed that, the industry was in operation and located in residential area. The latitude, Longitudes of industry is 18°24'23.9"N 83°37'47.9"E and the surroundings of the Industry are East: Residential houses, West: Residential houses, North: Residential houses & south: Residential houses followed by Viziangaram to Palakonda road at a distance of 30mts.
3. The unit has obtained license from the Department of Factories on 06.04.2017. The unit has stored huge quantity of paper waste after processing of the paper plates in the unit premises.
4. During the enquiry, the complainants informed that they are facing noise nuisance and smell nuisance during operation of the industry there by causing health problems and requested to shift the unit from residential area.
5. During the inspection, noise levels were monitored at a distance of 5mts away from the unit and the values are recorded as  $L_{min}$  48 dB (A),  $L_{max}$  84 dB (A) and  $L_{avg}$  69 dB (A) against the standard of 55 dB (A) for residential area. No smell nuisance is observed in the surroundings.

6. There is no source of water pollution from the industry. However, the industry is discharging domestic water outside the plant in Panchayat drains which is stagnated in front of the industry.
7. This office addressed a letter to Village Secretary, Boddam village on 14.10.2020 & 20.11.2020 and requested to take necessary action against the paper plates unit under nuisance for causing nuisance to the Surrounding residential houses.
8. During the inspection the Board Officials contacted Village Secretary and he informed that the MPDO, Rajam inspected the industry and its surroundings.

In view of the above, the Tahsildar, Rajam, MPDO, Rajam and Village Secretary, Boddam village are requested to take necessary action against the unit under 133 of CrPC.

Submitted for kind information.

Yours Faithfully

  
ENVIRONMENTAL ENGINEER

Copy submitted to the Tahsildar and MPDO, Rajam (V) for information and taking necessary action against the unit.

Copy submitted to the Village Secretary, Boddam (V), Rajam (M) for information and taking necessary action against the unit.



ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, SRIKAKULAM

Plot No.32, D. No. 16-13-25, 2<sup>nd</sup> Cross Road, Purushotham Nagar Colony,  
Gujaratipeta Village, Srikakulam - 532005.  
T-9 Ph. No: 08942-295090, Email: noskrm-ee1@appcb.gov.in

Notice No. JAPPCB/RO-SKLM/Comp/2021- 228 Dt. 06.12.2021

**NOTICE**

**Sub:** APPCB – RO - Srikakulam – M/s, Manikanta Paper Products, R.Sy.No.130/18<sup>th</sup>, Main Road, Boddam (V), Rajam (M), Srikakulam District - Complaint filed by Residents of Mokalla Street, Boddam Village, Rajam (M), Srikakulam District – Causing noise nuisance to the surrounding area - **Notice** – Issued - Reg.

- Ref:**
1. Complaint received through Spandana – CMO call center on 10.10.2020.
  2. T.O Lr.No.104/PCB/ROSKLM/Comp/2020-510, Dt.14.10.2020 to Village Secretary, Boddam (V), Rajam (M), Srikakulam District.
  3. Complaint received through DRO, Srikakulam on 16.11.2020.
  4. Board Officials inspected on 17.11.2020.
  5. T.O Lr.No.104/PCB/ROSKLM/Comp/2020-510, 20.11.2020.
  6. AP OCMMS CFE online application ID N.1460230, dt.18.11.2020.
  7. T.O rejected Lr.No.117/PCB/RO-SKLM/Ackw/2020, dt.24.11.2020.
  8. Compliant received from Collector's Office through whatsapp on 19.03.2021.
  9. Board Officials inspected the unit on 20.03.2021.
  10. T.O Lr.No.01/PCB/RO-SKLM/Comp/2021-641, Dt.22.03.2021 to the District Collector & Magistrate, Srikakulam.
  11. Hon<sup>ble</sup> NGT orders dt.10.11.2021 in O.A.No.296/2021.

\*\*\*

**WHEREAS** you are operating the unit in the name of M/s. Manikanta Paper Products, R.Sy.No.130/18<sup>th</sup>, Main Road, Boddam (V), Rajam (M), Srikakulam District to produce paper plates by using Kraft paper as raw material.

**WHEREAS** vide reference 1<sup>st</sup> cited, complaint received through Spandana-CMO call center. Vide reference 2<sup>nd</sup> cited, this office addressed a letter to the Village Secretary, Boddam (V) with a request to take necessary action against the paper plates unit under noise nuisance to the surrounding residential houses.

**WHEREAS** Vide reference 3<sup>rd</sup> cited the Board again received a complaint through the DRO, Collector Office, Srikakulam filed by Nakka. Papa Rao and others of Mokalla Street, Boddam Village, Rajam (M), Srikakulam District for causing nuisance to the surrounding residents by your unit. In this regard, the Analyst of this office inspected your unit and its surroundings on 17.11.2020 and reported as follows:

- a. During inquiry, proponent of the unit produced the permissions obtained from the Department of Factories and NOC from gram panchayat. The unit has not taken any kind of permission (acknowledgement) on behalf of the Board from GM, DIC, Srikakulam or from APPCB.
- b. The unit was in operation and located in residential area and producing paper plates.
- c. It was observed that the unit was causing noise nuisance during its operation.
- d. The unit has stored huge quantity of paper waste generated within the premises after production of the paper plates.
- e. During inquiry, the complainants informed that they are facing noise and smell nuisance during operations of the unit. They also informed that they are facing health issues and requested to shift the unit from residential area.

**WHEREAS** vide reference 5<sup>th</sup> cited, this office again addressed a letter to the Village Secretary, Boddam (V) with a request to take necessary action against the paper plates unit. Accordingly,

the village secretary issued a notice and instructed to take necessary preventive measures regarding noise nuisance.

**WHEREAS** vide reference 6<sup>th</sup> cited, the proponent of the unit filed an application to the Board under green category and the application was scrutinized and rejected on 24.11.2020 as the unit established within residential area as per the above observations.

**WHEREAS** vide reference 8<sup>th</sup> cited, the Board is in receipt of adverse news item published in Aridra Jyothi daily through whatsapp from Collector's Office. In this regard the AEE & Analyst of the Board inspected the unit and reported as follows:

1. The industry was in operation and located in residential area. The latitude, Longitudes of industry is 18°24'23.9"N 83°37'47.9"E and it is surrounded by East, West & North: Residential houses & south: Residential houses followed by V ziangaram to Palakonda road at a distance of 30mts.
2. As per the unit operations observed, there is no use of water in the process and no wastewater is generated from the unit. However, the unit is discharging domestic water outside the plant in Pauchayat drains which is stagnated in the premises of the unit.
3. During the inspection, contacted Village Secretary and he informed that the MPDO, Rajam also inspected the unit and its surroundings.
4. Noise levels were monitored at a distance of 5mts away from the unit and the values are recorded as  $L_{min}$  48 dB (A),  $L_{max}$  84 dB (A) and  $L_{avg}$  69 dB (A) against the standard of 55 dB (A) for residential area. No smell nuisance is observed in the surroundings.

**WHEREAS** vide reference 10<sup>th</sup> cited, this Office submitted a detailed report to the District Collector, Srikakulam and requested Tahsildar, Rajam, MPDO, Rajam, Village Secretary, Boddam (V) are requested to take necessary action against the unit under Cr.PC.133.

**WHEREAS** vide reference 11<sup>th</sup> cited, the Hon'ble National Green Tribunal (NGT), New Delhi registered O.A No. 296 of 2021 based on a complaint received by email from Sri Nakka Paparao, Srikakulam District against operation of M/S. Manikanta Paper Products at Boddam (V), Rajam (M), Srikakulam District in violation of environmental norms.

Hence, you are directed to why action should not be initiated against your industry under section 31(A) of Air (Prevention and Control of Pollution) Amendment Act, 1987 for causing noise nuisance and health issues in the surrounding area and operating the unit without having consents of the Board. Your reply should reach this Office within 15 days from the date of receipt of this notice otherwise action shall be initiated against your unit which includes disconnection of power supply and water supply and closure of your unit or Prosecution may initiated without further notice in the interest of public health and environment.

  
ENVIRONMENTAL ENGINEER

To  
M/s. Manikanta Paper Products,  
R.Sy.No.130/18P, Main Road, Boddam (V),  
Rajam (M), Srikakulam District.

- Copy submitted to the District Collector, Srikakulam for kind information.
- Copy submitted to the JCEE, Zonal Office, Visakhapatnam for kind information and necessary action.
- Copy submitted to the SEE, Legal section, Board Office, Vijayawada for kind information and necessary action.

దీర్ఘస్థుల అభ్యవేశం. తేదీ 29.12.2021

201520.

మీ కార్యాలయ గ్రామీణుల అభ్యవేశం  
 బాలయం కలెక్టర్ కార్యాలయం

కార్యాలయం కలెక్టర్ కార్యాలయం

గ్రామీణుల అభ్యవేశం ముగియించుట

దీర్ఘస్థుల అభ్యవేశం.

29/12/21  
 రూ

అభ్యవేశం:

అభ్యవేశం: మొత్తం దీర్ఘస్థుల అభ్యవేశం పూర్తిగా పూర్తిగా చేయబడినది.

1) దుర్భాగం రూ. 9.00 నుండి 6.30 వరకు

2) కలెక్టర్ కార్యాలయం: మొత్తం దీర్ఘస్థుల అభ్యవేశం పూర్తిగా చేయబడినది.

3) మొత్తం దీర్ఘస్థుల అభ్యవేశం పూర్తిగా చేయబడినది.

4) దుర్భాగం పునరుద్ధరణ

5) గ్రామీణుల అభ్యవేశం పూర్తిగా చేయబడినది.

6) దుర్భాగం పునరుద్ధరణ పూర్తిగా చేయబడినది.

7) దుర్భాగం పునరుద్ధరణ పూర్తిగా చేయబడినది.

N. D. Reddy

N. Papu Rao

S. Sachar

N. Hari Babu

G. Yashu Kumar

G. S. Srinivasulu

B. Parvathi

G. Pentamurthi

G. Srinivasulu

M. Srinivasulu

B. Srinivasulu

M. Jagadeeswari

N. Kumari

M. Srinivasulu

B. Shyamini

K. Srinivasulu

S. Srinivasulu

Dr. Srinivasulu

### Here is the response

1. Request to reduce the smell and noise nuisance from 9:00 AM to 6:30 PM by the unit to surrounding residents which are health hazards.

- As officers advised during the visit. We will arrange chimney at machinery area such way that the smell will be exhausted. Also we will arrange sound absorption panels to reduce the sound which are generated during machinery operations.

2. Questioned for change of activity from plastic unit to paper plates producing unit

- Earlier we used to produce plastic cans which us used to pump the water from the ground wells. But now most of them are using borewell and hence there is no business for the produced products. Hence we kept the machinery a side and planned for this eco friendly paper plate business which is fall under the green category.

3. No proper drainage and road facility as the unit occupied the surroundings.

- Actually the drainage has to be arranged by the gram panchayat and even we have given our 10 ft land to general public to use as a road. We are requesting gram panchayat to have survey to verify the facts w.r.t this concern as we do not have any rights to do on this ask.

**GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF INDUSTRIES**

From  
General Manager,  
District Industries Centre,  
Srikakulam.

To  
The Environmental Engineer  
A.P. Pollution Control Board  
P.N.Colony, Srikakulam

Letter No.1207-A1-2021 Dated 1.1.2022.

Sir,

Sub:- DIC, Srikakulam- NGT- Report on M/s. Manikata Paper Products, Boddam  
Village, Rajam Mandal, Srikakulam District- Reg

Ref:- 1) Your Lr dt 16.12.2021

2) Committee inspection dated 29.12.2021 to the unit

\*\*\*\*\*

With reference to the letter cited, the Committee have inspected M/s. Manikata Paper Products, Boddam Village, Rajam Mandal, Srikakulam District on 29.12.2021.

As per instructions of the Joint Collector ( A W), Srikakulam it is submitted that the unit is found working at Sy No: 130/18P, Boddam Village, Rajam Mandal, Srikakulam District. The unit was established by Smt. Vallampati Haritha during the year 2017 under Prime Minister Employment Scheme ( PMEGP ) sponsored by the AP. Khadi Village Industries Board (APKVIB), Srikakulam vide application ID = KBAP16172107-2455865. The line of activity of the unit is Manufacturing of Paper Plates ( Meals ) and paper sheets ( Raw Material for paper plates ) and the project cost of Rs 17,53,401/- with 49.83 HP power load. The application was approved by the DLTF meeting which was conducted on 22.03.2017. the unit was financed by M/s. Karur Vysya Bank Ltd., Rajam and subsidy amount of Rs 6,13,421/- was released on 25.Sep.2017. the unit generated employment to 18 persons.

The unit has obtained power connection 30 HP power load on 30.11.2017 and then to 49.83 HP on 15.9.2018. the unit has also got plan approvals from Factories Department, Panchayat Department for 30 HP 25 HP power load respectively. UAM certificate & GST certificates obtained.

This is for information.

Yours faithfully,

  
General Manager ( FAC)

  
1.1.2022

111/2022

**GOVERNMENT OF ANDHRA PRADESH  
FACTORIES DEPARTMENT**

-:-

From,  
Sri. G. V. V. S. Narayana,  
M.E.  
Deputy Chief Inspector of Factories,  
Srikakulam.

To,  
The Environmental Engineer,  
Andhra Pradesh Pollution Control  
Board, Srikakulam.

**Lr. No. FAC- CMPOCRO/ 10/ 2021-DCIOF-IOF-SKLM, dt: 03.01.2022**

Sir,

**Sub: Factories Department** – Hon'ble NGT orders dt 10.11.2021 in OA No 296/2021- complaint received by email from Sri. Nakka Papa Rao - Against operation of M/s. Manikanta Paper Products, R. Sy. No. 130/18 P, Boddam (V), Rajam (M), Srikakulam District – appointed joint committee - request to accompany for inspection on 29.12.2021 and furnish details available about the industry with the department-report submitted –Regarding.

**Ref:** Lr No PCB/ROSKLM/Comp-SKLOM/2021-231, dt: 16.12.2021 of The EE, AP Pollution Control Board, Srikakulam.

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With reference to the above cited, it is to inform that I visited the unit namely M/s. Manikanta Paper Products situated at R. Sy No. 130/18 P, Boddam (Village), Rajam (Mandal) Srikakulam District on 29.12.2021 at 10:00 AM along with Other department officials i.e., General Manager DIC, E.E, AP Pollution Control Board, Tahsildar Rajam and Panchayat Secretary to enquire into details of complaint.

The unit namely M/s. Manikanta Paper Products, Boddam (Village) is a registered 2m(i) factory bearing R. No. 92813. The application for plan approval has been received through single desk portal on 02.04.2017 in which 25 H.P. machinery was shown in the plans. The proposal does not require approval under Factories Act as less than 30 H.P. is proposed in the plans. So the approval is accorded as technical opinion and the plans are approved vide R. Dis. No. A1/615/2017, dt: 06.04.2017 of the Deputy Chief Inspector of Factories, Srikakulam on 06.04.2017 subject to the condition that there shall be a gap of at least 3.05 meters from boundary to wall of proposed shed West and South sides. In the site plan gap was shown at other sides.

At the time of visit on 14.12.2020 for registration by Inspector of Factories, Srikakulam 20 workers were found working in the premises, hence it is covered under Factories Act at that time. The licence has been granted by Inspector of Factories, Srikakulam on receipt of licence application through single desk portal for limits of 30 HP and 20 workers on 21.12.2020 subject to the following conditions that (i) Reconstruct RCC slab with 14 feet height as main factory shed height is only 10 feet. (ii) Submit a copy of registered lease deed within 07 days on receipt of the licence. The Inspector of Factories, Srikakulam has issued inspection orders to the occupier on 14.12.2020 for compliance of same through observation report. Subsequently registered lease deed was submitted.

During enquiry on 29.12.2021 it is found that the following machinery of 26 H.P. were installed in the premises.

- (i) Lamination machines – 02 No's – 02 x 1.5 HP = 3 HP
- (ii) Corrugation machine with heaters - 01No. - 3 HP  
Heaters – 3 x 1.5 HP = 4.5 HP
- (iii) Glue Mixers – 02 No's.- 02 x 2 HP = 4 HP
- (iv) Online pasting with cutting machine - 01 No - 3 HP  
Heaters – 02 x 1HP= 2 HP
- (v) Plate moulds - 04 No's – 04 x 1.5 HP = 6HP

The occupier has obtained contracted load of 49.83 HP from electricity department. The management has informed that earlier floor mill machinery and chilli grinder machinery were installed and later plastic industry was established prior to the paper products industry and no licence has been obtained for plastic and rice floor industry.

Manufacturing process of corrugated paper plates is being carried on in the premises. Kraft paper roles are received from pulp and paper units. Laminating Kraft paper with Polypropylene film is done by using Poly vinyl alcohol as adhesive in laminating machine. Kraft paper is corrugated with two sheets by applying glue and electrical heating given with the aid of corrugation machine. Then gluing the corrugated side by a pasting machine and adding the laminated sheet on top. Starch is used as glue. Cutting the sheet into required sizes and punching the paper plates with aid of moulds as per customer requirements.

The following Observations are noticed during enquiry:

- i) On verification of attendance record it is found during enquiry that maximum 17 workers were being employed in the factory for the period from January 2021 to December 2021. Hence at present the unit does not come under purview of factories act as less than 20 workers were employed in the activity of paper plate manufacturing
- ii) During enquiry It is observed the fumes generation while heating the corrugated paper for attachment of the sheet with starch glue, which is accumulating in the RCC shed of 10 feet height, for which the exhaust fans were provided towards west side is causing impact the residents living in the area.
- iii) There are no hazardous chemicals are being used in the premises The raw materials i.e.,
  - 1) Kraft paper, 2) Polypropylene film, 3) Polyvinyl alcohol as adhesive
  - 4) Starch are being used in the process.
- iv) Paper plate cutting edges generated is being stored in a shed and disposed to paper recyclers.
- v) There is no effluent water generated in the process .
- vi) There are 03 fire extinguishers were provided in the premises, but details of filling and refilling date were not marked.
- vii) Loose electrical wiring is found in the premises.
- viii) The gap of at least 3.05 meters from boundary to machinery shed is not provided at all sides.
- ix) The unit is also generating noise while cutting the sheet and punching the paper plates. During the visit, noise levels were monitored at a distance of 5mts away from the unit in all directions in the presence of complainant and industry representative by the Pollution control board authorities.
- x) Further it is informed that no complaint has been received against the unit so far in this office.
- xi) Paper plate Punching machines – 04 Nos were installed subsequently after registration .

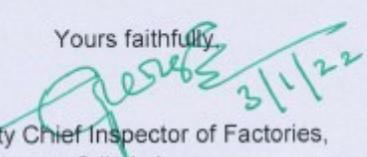
During visit the residents surrounded by the unit submitted a representation to pollution control board authorities to reduce smell and noise nuisance from the unit. Factories department is entrusted with the enforcement of Factories Act which is meant for safety, health and welfare of workers working in the factory.

The occupier is instructed to comply with the following measures in view of safety.

1. Instructed the occupier to provide hood with suitable scrubbing system over the corrugation heating machine for extraction of fumes and duct shall be provided with proper height of stack for dispersion of fumes.
2. Instructed to remove the exhaust fans provided towards west side which are causing smell nuisance to the residents located towards that side.
3. Instructed to provide acoustic chambers for noise generating machines i.e for sheeting cutting and paper plate punching machine.
4. Instructed to provide toilet facilities for use of workers working in the unit.
5. Instructed the occupier of the unit to not cause Noise and smell nuisance to the surrounding residents and directed to take all preventive measures to arrest them.
6. Instructed to provide suitable and sufficient number of fire extinguishers in the premises and details like filling and refilling shall be marked. Train the workers in usage of same.
7. There shall be a gap of at least 3.05 meters from nearest boundary to shed at all sides for use in case of emergency.
8. The height of machinery shed shall not be less than 4.27 meters (14 feet).
9. The loose electrical wiring shall be laid in conduits in safe manner.
10. The projecting shaft ends of corrugation machine, roller nip portions shall be securely guarded.

This is submitted for kind information.

Yours faithfully,

  
Deputy Chief Inspector of Factories,  
Srikakulam.

GOVERNMENT OF ANDHRA PRADESH  
FACTORIES DEPARTMENT

From,  
The Deputy Chief Inspector of  
Factories,  
Srikakulam.

To  
The Vallampati Haritha,  
M/S MANI KANTA PAPER  
PRODUCTS,  
130/18p,  
main road ,  
Boddam,  
Rajam,  
Srikakulam-532148.

R.Dis NO A1/615/2017, dated: 06/04/2017.

Sir,

**Sub:** Factories Act, 1948 - Plans - M/S MANI KANTA PAPER PRODUCTS , boddam  
,Rajam, Srikakulam, **APPROVED** -- Regarding

**Ref:** Application No : CAE1700009 of the Single Desk, received on 02/04/2017.

Plans of the factory received in the above references are **APPROVED** under Factories Act,  
1948 subject to following conditions.

the proposal does not require plan approval under factories act as less than 30 hp is proposed  
.However The approval is accorded as technical opinion on the proposal .1There shall be a gap  
of atleast 3.05 mts from boundary to wall of proposed shed at west and south sides ..

Your's faithfully,

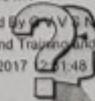
Deputy Chief Inspector of Factories  
Srikakulam.

**Note:**

1. In respect of new factories, manufacturing Activity shall not be commenced unless  
a notice of Occupation (Licence application) in CAF- 2 Part- B accompanied by  
challan for requisite fee, etc. are submitted under Section-7 with section 4(1) & (6)  
to the Inspector of Factories concerned.
2. All constructions/ installations shall be strictly in accordance with the plans approved  
and as per the standards mentioned in the annexure enclosed (Page- 2).

Validity unknown

Digitally Signed By G. V. Karayana (Labour  
Employment and Training and Factories)  
Date : 06-Apr-2017 12:11:48 IST



Single Desk Approval Ref No : SDDCF964179014



FORM NO.4 (PRESCRIBED UNDER RULE 4(4))  
LICENCE TO WORK A FACTORY



1.	Licence Number	53/SKLM/2020
2.	Registration Number	92813
3.	Full Name of the factory	MANI KANTA PAPER PRODUCTS
4.	Full Address /Location of the Factory	Survey No 130-18P, Main Road, Boddam, Rajam Mandal, SRIKAKULAM, 532148
5.	Full Postal Address for Communications relating to the factory	Vallampati Haritha, H.No. :130/18P, Main Road Boddam, Rajam Mandal, SRIKAKULAM, 532148
6.	Maximum horse power installed (In HP)	30
7.	Maximum number of workers to be employed	20
8.	Full Name, father's name, age & residential address of the occupier and his position in the company/firm/Government factory/local fund factory	Vallampati Haritha, D/o venkataraju buddepu, Main road, Boddam, Rajam Mandal, Srikakulam district

Licence is hereby granted to the factory **MANI KANTA PAPER PRODUCTS** for the premises stated **Survey No 130-18P, Main Road, Boddam, Rajam Mandal, SRIKAKULAM, 532148** for use as a factory within the limits stated Maximum horse power installed regular/standby 30 and Maximum number of workers to be employed 20 subject to the provisions of the factories Act, 1948 and the Rules made thereunder and also subject to the following conditions of 1) reconstruct the RCC slab with 14meter height as the existing main factory height is only 10meter. 2) Submit a copy registered lease deed with seven days on receipt of this licence. .

The licence shall be valid until it has been duly cancelled.

Date : 21/12/2020.

Your's faithfully,

Inspector of Factories  
Srikakulam-Circle,  
Srikakulam.

Digitally Signed By PANKAJ CHANNA RAO  
(FACTORIES)  
Date: 21 Dec 2020 14:27:03 IST



ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE, SRIKAKULAM  
Plot No.32, D. No. 16-13-25, 2<sup>nd</sup> Cross Road, Purushotham Nagar Colony,  
Gujarathipeta Village, Srikakulam - 532005.  
Tel Ph. No: 08942-295090, Email: [roskm-ee1@appcb.gov.in](mailto:roskm-ee1@appcb.gov.in)

### NOISE MONITORING REPORT

**Monitoring Location /Address** : Surroundings of M/s.Manikanta Paper Products,  
Sy.No.130/18/P, Main Road, Boddam(V),  
rajam (M), Srikakulam District.

**Monitoring Conducted By** : EE, AEE, AEE(O) & Analyst(O), Regional Office,  
Srikakulam.

S. No	Location	Date & Time	Category	Lmin(dB)	Lmax(dB)	Leq Db(A)
1.	5 Mts away from West side of the Industry (Back Side of the Nakka Paparao (Complainant) House).	29.12.2021 12.03 P.M	Residential	41.0	86.1	56.9
2.	5 Mts away from West side of the Industry (Front Side of the Nakka Paparao (Complainant) House).	29.12.2021 12.09 P.M	Residential	39.6	72.9	51.4
3.	5 Mts away from North side of the Industry.	29.12.2021 12.17 P.M	Residential	43.6	82.2	57.2
4.	5 Mts away from South side of the Industry.	29.12.2021 12.24 P.M	Commercial	59.4	72.3	63.7
5.	5 Mts away from East side of the Industry.	29.12.2021 12.28 P.M	Residential	46.9	64.6	54.5

Ambient Air Quality standards in respect of Noise				
	Industrial Area	Commercial Area	Residential Area	Silence zone
Day time	75	65	55	50
Night time	70	55	45	40
All values are expressed in dB (A) Leq				
Day time means 06.00 AM to 10.00 PM				
Nighttime means 10.00 PM to 06.00 AM				

Analyst(O)

AEE

ENVIRONMENTAL ENGINEER



IP v031-04  
number 4806743  
Freefield

ec-2021 12:09:47  
0:05:22  
uration 0:00:00  
d No Run 42

CALIBRATION

ec-2021 11:46:03

RESULTS (dB)

51.4
72.9
39.6
76.5

N. Paparao Hoss  
front side  
side of Industry)  
Name

Signature  
N. Paparao (complaint)  
Boddam

Witness V. Hazitha  
Industry Representative



CASELLA  
CEL-633C/IP v031-04  
Serial number 4806743  
Response Freefield  
Start

29-Dec-2021 12:03:42  
Duration 0:05:04  
Pause duration 0:00:00  
Overload No Run 41

CALIBRATION

Before

29-Dec-2021 11:46:03

RESULTS (dB)

LAEq 56.9
LAFmax 86.1
LAFmin 41.0
LAE 81.8

Location N. Paparao Hoss  
GPS back side  
West side of the Industry  
Operator Name

Signature  
N. Paparao (complaint)  
Boddam

Witness V. Hazitha  
Industry Representative



CASELLA  
CEL-633C/IP v031-04  
Serial number 4806743  
Response Freefield  
Start

29-Dec-2021 12:28:35  
Duration 0:01:06  
Pause duration 0:00:00  
Overload No Run 46

CALIBRATION

Before

29-Dec-2021 11:46:03

RESULTS (dB)

LAEq 54.5
LAFmax 66.6
LAFmin 46.9
LAE 72.7

Location East side of  
GPS Industry  
Operator Name

Signature  
N. Paparao (complaint)  
Boddam

Witness V. Hazitha  
Industry Representative



CASELLA  
CEL-633C/IP v031-04  
Serial number 4806743  
Response Freefield  
Start

29-Dec-2021 12:17:05  
Duration 0:05:03  
Pause duration 0:00:36  
Overload No Run 43

CALIBRATION

Before

29-Dec-2021 11:46:03

RESULTS (dB)

LAEq 57.2
LAFmax 82.2
LAFmin 43.6
LAE 81.5

Location North side of  
GPS Industry  
Operator Name

Signature  
N. Paparao (complaint)  
Boddam

Witness V. Hazitha  
Industry Representative

CASELLA  
CEL-633C/IP v031-04  
Serial number 4806743  
Response Freefield  
Start

29-Dec-2021 12:24:25  
Duration 0:01:01  
Pause duration 0:00:33  
Overload No Run 44

CALIBRATION

Before

29-Dec-2021 11:46:03

RESULTS (dB)

LAEq 63.7
LAFmax 72.3
LAFmin 59.4
LAE 78.2

Location South side of  
GPS Industry  
Operator Name

Signature  
N. Paparao (complaint)  
Boddam

Witness V. Hazitha  
Industry Representative